

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) Nos...../2016
CRL.M.P. Nos.13426-13427/2016

(Arising out of impugned final judgment and order dated 07/09/2005
in CRLA No. 4622/2004 07/09/2005 in CRLA No. 4624/2004 passed by
the High Court Of Judicature at Allahabad)

INDRAJIT MALLAH

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

CRL.M.P. NOS.13426-13427/2016 (With c/delay in filing SLP and
office report)

Date : 29/09/2016 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL
HON'BLE MR. JUSTICE ASHOK BHUSHAN

For Petitioner(s) Mr. Krishan Pal Singh (A.C.), Adv.
Ms. Anvita Aparajita, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice both on the special leave petitions as also on
the limitation.

(Sanjay Kumar-II)
Court Master

(Indu Pokhriyal)
Court Master